

1	2	3	4	5	6	7	8	9	10
20.	Morbi	22	44	0	66	16	20	0	36
21.	Narmada	23	142	1	166	24	15	0	39
22.	Navsari	36	59	3	98	20	22	3	45
23.	Panchmahals	35	55	1	91	18	22	1	41
24.	Patan	33	58	1	92	26	29	1	56
25.	Porbandar	8	16	1	25	6	8	0	14
26.	Rajkot	34	36	18	88	25	25	10	60
27.	Sabarkantha	38	91	1	130	36	32	1	69
28.	Surat	41	112	29	182	64	36	12	112
29.	Surendranagar	28	90	3	121	10	10	0	20
30.	Tapi	22	39	1	62	11	11	0	22
31.	The Dangs	10	34	0	44	8	10	0	18
32.	Vadodara	27	56	21	104	22	21	10	53
33.	Valsad	46	199	2	247	25	24	1	50
TOTAL		1047	2555	134	3736	778	766	71	1615

Source: AB-HWC Portal (as on 16:30 hrs., 12th July, 2019)

Medical Termination of Pregnancy Bill 2018

2633. SHRI BHUBANESWAR KALITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government intends to finalise the proposed Medical Termination of Pregnancy Bill 2018;

(b) if so, the time-line set by Government;

(c) whether Government is proposing to extend the permissible gestation limit for termination of pregnancy of rape survivors to 24 weeks and indefinitely in case of serious foetal abnormalities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Medical Termination of Pregnancy (MTP) (Amendment) Bill, 2019 has been drafted and is under process for inter-ministerial consultation and finalization.

(c) and (d) The proposed amendments to MTP Act, 1971 focus on improving the scope of legal access to MTP for special category of women which includes survivors of rape, victims of incest, single women, and other vulnerable women. It also proposes increased gestational age limit for terminating pregnancies diagnosed with substantial foetal abnormalities.

Dengue and swine flu cases

2634. SHRI RANJIB BISWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the cases of dengue and swine flu have been reported in the country throughout the year, if so, the details thereof, State/UT-wise;

(b) whether Government has received complaints for inadequate protection to the healthcare workers dealing with patients of dengue and swine flu in Central Government Hospitals during each of the last three years and the current year, if so, the details thereof along with action taken thereon, hospital-wise; and

(c) the other corrective steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) During 2018 and 2019 (till June), a total of 101192 and 8058 cases have been reported respectively due to Dengue in the country. Month-wise dengue cases reported by the States/Union Territories (UTs) during the last year and the current year (till June) are given in the Statement-I and month-wise seasonal influenza A (H1N1)/Swine flu reported by the States/UTs for the last year and current year (till 7th July) are given in the Statement-II (*See* below).

(b) No such complaints have been received in this regard.

(c) Public Health is a State subject. Government of India (GoI) provides necessary assistance and guidance to State Governments for strengthening their health care system and to take prompt measures to keep Dengue and Swine flu cases under control and to protect the lives of people and healthcare workers. Details of steps taken in this regard are given in the Statement-III.